NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/5/ (IB)/2017

NAME OF THE PETITIONER(S) : QUIPPO ENERGY LIMITED

NAME OF THE RESPONDENT(S) : MMS STEEL & POWER PVT LTD

UNDER SECTION : 433(e) (f)

S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE**

REPRESENTATION BY WHOM

& U.K. VANAN.

R. Henry
for M/s R. Parthasaraty

Jana July

ORDER

Counsel for the petitioner present. Counsel for the respondent present and received copies pertaining to the Petition. At request of counsel for the respondent, time is enlarged for reply. Put up on 07.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM